

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1908  
ANSWERED ON:08.03.2006  
PENDING CASES DISPUTES OF INDIANS ABROAD  
Bellarmin Shri A.V.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether a large number of cases and disputes are pending in various countries particularly in Gulf countries regarding payment of legal dues, death benefits; insurance money, salary arrears from the sponsors/employers, etc.;
- (b) if so, the details thereof, country-wise; and
- (c) the remedial steps taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a), (b) & (c) The information is being collected from Missions/Posts abroad and will be placed on the Table of the House.